

*[English]***Disabled Pensioners**

3561. DR. MUMTAZ ANSARI : Will the PRIME MINISTER be pleased to state :

(a) the number of pensioners/disabled pensioners/Sepoy of Rajput Regiment, Fatehgarh, U.P. discharged on January 1, 1947 have not yet been paid their pension;

(b) whether the Government propose to pay the pension/arrears to these disabled ex-sepoys during this year;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DEPARTMENT OF DEFENCE-RESEARCH AND DEVELOPMENT) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) to (d). As per available information, all eligible pensioners/disabled pensioners/Sepoy who were discharged on 1.1.1947 from Rajput Regiment, Fatehgarh, Uttar Pradesh were granted pension as per rules then in force. Such disabled pensioners who are still alive and have been receiving pension since 1.1.1947, are also being paid pension /disability pension during the current year provided that their disability has not fallen below 20% or they have otherwise not become ineligible for such pension under rules.

**Stoppage at Sewagram and Wardha**

3562. SHRI RAMCHANDRA MAROTRAO GHANGARE : Will the PRIME MINISTER be pleased to state :

(a) whether representations have been received from all walks of life to provide stoppages of the Tamil Nadu Express, A.P. Express and Gitanjali Express at Sewagram and Wardha stations in Maharashtra; and

(b) if so, reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) Some suggestions have been received in this regard.

(b) Provision of stoppage of Tamil Nadu, A.P., and Gitanjali Expresses at Sewagram/Wardha has not been found justified.

**Land for Retail Outlets**

3563. DR. RAJAGOPALAN SRIDHARAN : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to refer to the reply given to unstarred question No. 2600. on August 21, 1995 and state :

(a) whether the Ministry of has taken up the issue with Delhi Development Authority for expeditious allotment;

(b) whether the Principle of 'First-cum-First Serve' is strictly followed;

(c) if not, criteria followed for allotments;

(d) the date by which the pending applications are likely to be cleared; and

(e) the number of allotments made in 1995?

THE MINISTER OF STATE OF THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DEPARTMENT OF URBAN DEVELOPMENT) (SHRI R.K. DHAWAN) : (a) Allotments are being made by D.D.A. subject to availability of sites.

(b) and (c). The Principle of 'First-cum-First Serve' is being followed strictly.

(d) As the allotments are made by the Ministry of Petroleum much in excess of the retail outlet/sites available, no definite date in this regard can be indicated.

(e) Nil.

**Medical Degree**

3564. SHRI KAMLA MISHRA MADHUKAR : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Republic of Kyrgyz has requested the Government of India to grant recognition of the degrees of its oldest medical college, where many Indian students are studying; and

(b) the reaction of the Government thereto?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI A.R. ANTULAY) : (a) Yes, Sir.

(b) The Medical Council of India has been advised to inspect the Kyrgyz State Medical Institute (KSMI), Bishket, Kyrgyzstan (former U.S.S.R.) for considering recognition of M.D. Physician degree of the institute.